

01.12.2003

Division Bench member.

Adjourney to. 08.12.03

[Signature]
Vice-Chairman

8.12.03

None appeared for the applicant nor the applicant in person appeared when called. However, Shri S. B. Sena, A.S.C. is present. This being an old matter of 1999, as it appears, the applicant is not interested in pursuing it. In the circumstances, the OA is disposed of as not being pressed.

Inform the parties.

[Signature]
Vice-Chairman

[Signature]
Member (S)

[Faint handwriting]

ad 21.03.12.04.

Resubmit the matter

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15.12

Copies of the order may be sent to the concerned authorities.

[Signature]
15/12/04
S. B. Sena

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15.1.04